

members for being members of the Executive Council, the reconstitution of the Council] has also been delayed.

Appointments of Deans of Faculties, Heads of Departments of Studies etc., have also been made according to the provisions of the Amended Act.

**Norms fixed for starting new Universities**

7068. SHRI SHANKERRAO SAVANT:

SHRI S. L. PEJE:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether any norms have been fixed for starting new Universities; and

(b) if so, the salient features thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b). On the recommendations of its Committee on New Universities, the University Grants Commission is constituting a Working Group to lay down criteria for the establishment of new Universities and University Centres during the Fifth Five Year Plan.

**नसबन्दी आपरेसन**

7069. श्री हुकम चन्द कछबाय :

श्री बी० वाई० कृष्णन् :

क्या स्वास्थ्य और परिवार नियोजन मन्त्री यह बताने की कृपा करेंगे कि :

(क) सरकार ने देश में वर्ष 1971-72 में कितनी नसबन्दी आपरेसन करने का लक्ष्य निर्धारित किया था, और

(ख) उस अवधि के दौरान कितने नसबन्दी आपरेसन किए गए ?

**स्वास्थ्य और परिवार नियोजन मंत्रालय**

में उपमंत्री (श्री कोंडाजी बासप्पा) :

(क) पुरुष नसबन्दी आपरेसन के लिये प्रलग से लक्ष्य निर्धारित नहीं किये जाने।

1971-72 के दौरान 2078592 नसबन्दी (पुरुष नसबन्दी तथा महिला नसबन्दी) आपरेसन करने का लक्ष्य निर्धारित किया गया था।

(ख) 1619030.

**Setting up of Food Corporations by States**

7070. SHRI M. RAM GOPAL REDDY:

SHRI K. M. MADHUKAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether some State Governments have requested the Centre to have their own Food Corporations;

(b) if so, the names of such States; and

(c) the reasons advanced for suggestion and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) to (c). Yes, Sir. Some of the State Governments like West Bengal, U.P., Madhya Pradesh, Gujarat and Bihar have proposed to set up their own Food Corporations or separate Organisations in the nature of Public Corporations. The main reasons advanced by the State Governments are:—

(i) that the Food Corporation of India has become too unwieldy as an organisation and is unable to meet the special